of companies and getting them sold through courts and adjusting Ihe sale proceeds towards the defaulted amounts.

## Poor response $t_0$ family planning in the States

1477. SHRIMATI RENUKA CHOWDHURY; Will the Minister of HEALTH AND FAMILY WELFARE be pleased to Mate:

- (a) whether it is a fact that in spite of massive investment and sustained campaign family planning and small family norm is not being adopted on a large scale in States like U.P., M.P., Bihar and Rajasthan;
- (b) whether it is *a* fact that the -southern States. Maharashtra, Haryana and the Union Territory of Delhi are far ahead af other States in achieving the family planning targets:
- (c) what plans 'ire being chalked out by the Central Government for effective implementation of the small family norms, especially in a villages in the northern region so as to bring down the birth rate; and
- (d) whether Government would also consider the feasibility of issuing appeals to some religious groups, who are not enthuasiastic about family planning, so that family planning is acceptable to them?

THE DEPUTY MINISTER IN THE, DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR):
(a) and (b) Acceptance of small family norm depends upon ihe status of women including literacy and educational level especially of the mothers, employment child survival rates, social security and other socio-economic factors embracing a wide spectrum of development. The acceptance of small family norm, therefore, varies from State to State. The couple protection rate in respect of different States(UTs is eiven in th<sub>c</sub> enclosed Statement (See below).

- (c) A well designed strategy for achieving population stabilisation has been developed. As part of the strategy, the small family norm is sought to be achieved through education and motivation and structured material and non-material incentives. In order to enhance acceptance of family planning in lagging States greater efforts will have to be made for all round improvement in the socio-economic developmental status including the position of women in the society backed by communication efforts directed at the eligible couples in the States.
- (d) Family Welfare Programme is beinsi promoted on a voluntary basis among all sections of the population. Efforts are made to enlist support to the Programme, of opinion leaders from various walks of life, including the religious leaders through the press, inter-personal communication, orientation training camps, involvement of voluntary Organisations.

## Statement

## Couples effectively protected as on 31-3-1986

St. No.	State/U.T. A	gency	% Pro	etected*
I	Major States (P more)	opulation	1 cr	ore or
1.	. Andhra Prad	lesh .		34-6
2	Assam .			25-4
3.	Bihar .			18-9
4.	Gujarat .			48.2
5.	Haryana .			52 · 1
G	. Karnataka			36⋅3
7.	Kerala .			41 · 1
8.	Madhya Prac	iesh .		31.9
9.	Maharashtra	. , .		53.0
10	. Orissa 🗼	• •		34-5
11	Punjab 🌁			53.5
12	. Rajasthan			23 · 1
13	. Tamil Nadu			41.0
14	Uttar Prades	h		20.5

<sup>†</sup>Figures Provisional

SI. State/U.T./ No. Agency			%Protected*			
15.	West Bangal				28-3	
II. St	naller States/U.I	īs.				
1.	Himachal Prad	esh .		•	39-6	
.2.	J&K .		•	. •	18-2	
3.	Manipur .				20.3	
4.	Meghalaya		٠		5-9	
5.	Nagaland	•			3.4	
6.	Sikkim .				12-6	
7.	Тгірига .				11-7	
-8.	A&N Islands				25-9	
9.	Arunachal Pra		•		5.3	
10.	Chandigarh				36.9	
11.	D&N Havcii				36.3	
12.	Delhi .				36.8	
13.	Goa, D. & Dia			•	24.2	
14.	Lakshadweco				12-5	
15.	Mizoram .				26.9	
16.	Pondicherry			•	54.6	
111.	Other Agencies					
1.	M/o Defence			•	_	
2.	Deptt, of Rai	lways	٠,		_	
ALL	INDIA .	•	•	3:	5 · 5	

<sup>\*</sup>Figures provisional.

## Aircraft accidents

1478. SHRI BHAGATRAM MAN-HAR; Will the Minister of TRANS-PORT be pleased to state-.

- (a) what are the details of aircraft accidents which occurred during the last year:
- (b) the. loss incurred by Government due to 'hese accidents;

- (c) whether it is a fact that there is loss of lives also in these accidents and if so what compensation has been paid to the relatives of the victims;
- (d) whether it is a fact that there have been a number of accidents of Indian Airlines planes due to bird hits during the same period; and
- (e) if so, what steps 'are being taken by Government in this regard to present accidents due to bird 'nits?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) In 1985, there had been 17 notifiable accident involving civil aircraft, details of which are given in the attached statement. (5<?e below)

- ' insurance Corporation who are insurers of Air India have reimbursed aa interim amount of Rs. 68.34 lakhs Another amount of Rs. 59.81 i'akhs appioximately has been spent by Air India on the recovery and" salvage operations of the ill-fated Kanishka. The total cost of repairs of the two air-craft o'f Indian Airlines VT-EDS 'and VT-EGD is Rs. 9 and Rs. 3.5 crores respectively. The Corporation wil) obtain refund of a major portion of the repair cost as per J craft insurance policies.
- (c) Yes, Sir. Approximately Rs. 3.75 crores has been p; nipensation to the relatives o'f tbe victims So far.
  - (d) No. Sir.